

ITEM NO.3

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5841/2004

STATE OF U.P.

Appellant(s)

VERSUS

SATYA PRAKASH

Respondent(s)

Date : 13-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Rupali, Adv.
Mr. Sudeep Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Earlier Ld. counsel for the sole respondent has expired. Sole respondent has been served with alternative arrangement notice but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Parties may file statement of case in the meantime.

SUJATA SINGH
Registrar

rd